

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ASHOK TRANSFORMERS PRIVATE LIMITED Date of Commencement of Liquidation: 05-07-2019; List of Stakeholders as on Date: 26-09-2019; Name of IP: Mr. Sachin Dinkar Bhattbhatt; Last 5 digit of registration number: 11514

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	9	55337874	06	31232618	00	24105256	00	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	01	6975787	01	6975787	00	00	00	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	05	9773781	05	4626144	00	5147637	00	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		15	72087442	12	42834549	0	29252893	0	